

46

**CENTRAL ADMINISTRATIVE TRIBUNAL,
MUMBAI BENCH, MUMBAI**

ORIGINAL APPLICATION NO. 226/2014

Date of Decision: 08.01.2020

**CORAM: DR. BHAGWAN SAHAI, MEMBER (A)
R.N. SINGH, MEMBER (J)**

1. Shri Dipak Keshav Palande,
Age 37 years, working (upto 31.10.2013)
as Gramin Dak Sevak Branch Post
Master BHRJE Branch Post Office,
(Under Pali Sub Post Office),
Raigad Division- 410 205.
Residing at:
Pimploli Village, Tal. Sudhagad,
Sub Post Office Nandgaon,
Dist. Raigad, Pin 410 205. - **Applicant.**
(By Advocate Shri Vicky Nagrani)

VERSUS

1. Union of India, through Secretary,
Department of Posts,
Ministry of Communication and IT,
Government of India (Ex Officio)
Represented by
Director General (Posts), Department of Posts,
Dak Bhavan, Parliament Street,
At PO New Delhi, Pin 110 001.
2. Chief Postmaster General, Maharashtra Circle,
Old GPO Building, 2nd Floor, W.H. Marg, Fort,
At P.O. Mumbai 400 001.
2. Postmaster General, Mumbai Region HQ in
CPMG Office, Old GPO Bldg, 2nd Floor, W.H. Marg,
Fort, At P.O. Mumbai 400 001.
3. Postmaster General, Mumbai Region HQ in
CPMG Office, Old GPO Bldg,
2nd Floor, W.H. Marg, Fort, At P.O. Mumbai 400 001.
4. Superintendent of Post Offices, Raigad Divn,
Alibag HO Bldg Main Road
At PO Alibag Pin 402 201. - **Respondents.**
(By Advocate Shri N.K.Rajpurohit)

ORDER (oral)
Per: R.N. Singh, Member (J)

After arguing for sometime, the learned counsel for the applicant seeks permission to withdraw the present OA with liberty to file OA afresh in accordance with law keeping in view the fact that though against the impugned order he has preferred an appeal before the Competent Authority, which was rejected, but the same has not been challenged in the present OA.

2. In view of the aforesaid, the OA is dismissed as withdrawn with liberty in accordance with law.

(R.N. Singh)
Member (J)

(Dr. Bhagwan Sahai)
Member (A)

kmg*

10/01/20